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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No.39/2023

New Delhi, Dated: 23rd October, 2023

Subject: Amendment of Import Policy conditions for item under ITC(HS) Code 0511 99 99 of Chapter 05 of ITC(HS), 2022, Schedule –I (Import Policy).

S.O. (E).—In exercise of powers conferred by Section 3 and Section 5 of Foreign Trade (Development & Regulation) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy 2023, as amended from time to time, the Central Government hereby amends the policy conditions of item under Chapter 05 of ITC (HS), 2022, Schedule –I (Import Policy) as follows –

ITC(HS) code	Item Description	Import Policy	Existing Policy Condition	Revised Policy Condition
0511 99 99	Other: Other	Free	accordance to the ART (Regulation) Act, 2021	Embryo and Human Gametes is Prohibited in

Effect of the Notification: Import of Human Embryo and Human Gametes under ITC(HS) 0511 99 99 is 'Prohibited' in accordance with the ART (Regulation) Act, 2021 and The Surrogacy (Regulation) Act, 2021.

This issues with the approval of the Minister of Commerce & Industry.

(Santosh Kumar Sarangi)

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